SHCURITY MEASURES TAKEN ON INDIAN I BORDER

- ♦65. SHRI S. C. DEB: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have under consideration any scheme for erecting high walls as protective measures in some strategic border areas like Tukergram, Karimganj town, Suterkandi, Lakshibazar and such other similar sectors; and
- (b) if not, what security measures Government are taking to protect the lives and properties of the people residing on the border areas where in spite of the cease-fire agreement, Pakistan is increasing activities on their side of the border?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). Government are fully seized of the necessity for adequate protection for our border areas and their population, and appropriate measures have been taken. Government also have the matter under constant review. It would, however, not be in the public interest to detail what these measures are.

PAKISTANI OCCUPATION OF TUKERGRAM

- ♦86. SHUT S. C. DEB: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Tukergram is still in the occupation of Pakistan;
- (b) whether Government are aware that Pakistan is intensifying her activities there by erecting bunkers etc.; and
- (c) if so, what measures Government propose to take against those activities?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a') Yes Sir.

(b) Government have received reports that Pakistani forces have been constructing bunkers and digging trenches hi Tukergram.

(c) The Government of India have protested to the Government of Pakistan against such activities which violate the spirit of the agreement of the Prime Ministers of India and Pakistan in September 1958. The matter $i_{\rm s}$ being closely watched by Government.

SETTLEMENT OF PUNJABIS IN DANDA-KARANYA

- ♦67. SHRI J. C. CHATTERJI: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state?
- (a) whether there is any proposal under the consideration of his Ministry to settle Punjabis in Danda-karanya;
- (b) what is the extent of land in Dandakaranya which will be surplus to the present and future needs of the displaced persons from East Pakistan; and
- (c) whether there is any scheme to settle there people from the densely populated areas, like East Uttar Pradesh.

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) No, there is no proposal under consideration at present for the settlement of people from Punjab in the Dandakaranya area.

- (b) It is not possible at this stage to give any indication.
- (c) This question can be considered only after the displaced persons from East Pakistan who have the first priority in the matter have been settled.

RELAY OF A DRAMA ENTITLED 'VASIAT-NAMA' FROM ALL INDIA RADIO, INDORE/ BHOPAL

♦68. SHRI NIRANJAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether a drama entitled "Vasiatnama' was relayed from the All India Radio, Indore/Bhopal on the 10th December, 1958?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): A play entitled Vasiatnama was broadcast, not relayed, on the 10th December, 1958 from Indore/Bhopal Station.

PASSPORTS ISSUED FOR ATTENDING THE TWENTY-FIRST SESSION OF SOVIET COM-MUNIST PARTY CONGRESS AT MOSCOW

- •69. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state:
- (a) the names of persons who were issued passports for going to Moscow to attend the Twenty-first Session of the Soviet Communist Party Congress there; and
- (b) the conditions under which such passports were issued?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) New passports were given to:

- 1. Shri E. M. S. Namboodiripad,
- 2. Dr. Z. A. Ahmad, M. P.,
- 3. Shri M. R. Venkataraman,
- 4. Shri Syed Rashid Ahmad.

All the others who went from India to attend this Congress already had their passports.

(b) Ordinarily all applicants have to certify that their passage expenses are not paid by a foreign organization. No special conditions were imposed in the present cases.

CENTRAL WAGE BOARD FOR COTTON TEXTILE INDUSTRY

- •70. MOULANA M. FARUOI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to the reply given to Starred Question No. 329 in the Rajya Sabha on the 2nd September, 1958, and state:
- (a) whether the report of the Central Wage Board for Cotton Textile Industry has now been submitted to Government; and

(b) if so, what are the important features of the report and what practical Government are taking in the matter?

to Questions

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) No.

(b) Does not arise.

WORKS COMMITTEES

- •71. MOULANA M. FARUOI: Will the Minfster of Labour and Employment be pleased to refer to the reply given to Starred Question No. 626 in the Rajya Sabha on the 18th September, 1958, and state:
- (a) whether any further examination of the working of "Works Committees" has been made as recommended by the Labour Ministers' Conference held in May, 1958; and
- (b) if so, what important changes have been effected in their working?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) and (b). The matter is still under examination.

प्रोफेसर जे० एच० रिचडंसन का दौरा

*७२. मौलाना एम० फारूकी : क्या श्रम सथा सेवा नियोजन मंत्री २७ नवस्वर, १६५८ को राज्य सभा मे ग्रतारांकित प्रश्न संख्या ३६ के दिये गये उत्तर को देखेंगे ग्रीर यह बताने की कृपा करेंगे कि प्रोफेसर जे० एच० रिचर्डसन ने भारत के किन-किन सन-धती शहरों का दौरा किया और क्या तजबीजें पेश कीं[?]

t[TouR BY PROF. J. H. RICHARDSON

- *72. MOULANA M.» FARUOI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to the reply given to Unstarred Question No. 36 in the Rajya Sabha on the 27th November, 1958, and state the names of
 - t[] English translation.